involved in the Gujarat Government's resolution and implementation thereof; and

(c) the steps taken by Government to prevent such violation?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

India's Stand in Second Earth Summit

1909. SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government's attention has been drawn to the Enrironment activist Vandana Shiva's reported statement in the Pioneer dated July 3, 1997 that Indian team to the Second Earth Summit, New York confined more to the trade agenda, than adopting an aggressive stand on sustainability agenda; and
- (b) if so, what precise stand was taken by the Indian team about sustainability aspect of the GATT agenda, stressing the need for adoption of eco-friendly technologies for development?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) The Indian delegation to the United Nations General Assembly Special Session held at New York in June, 1997 to review the implementation of Agenda 21, stressed the need to ensure that there is a balanced and integrated approach to trade and sustainable development which is consistent with an open, rule-based, nondiscriminatory, equitable, secure and

iransparant multilateral trading system. The WTO, QNEP and UNCTAD should consider ways to make trade and environment mutually supportive, including through due respect to the objectives and principles of the multilateral trading system and to the provisions of multilateral environmental agreements.

It was further emphasized that access to and transfer of environmentally sound technology on favourable terms, in particular to developing countries, should be promoted. This should include facilitating the transfer of privately owned technology on concessional terms as well as to developing countries.

These views were accepted in the final document in the Session.

लकड़ी पर आधारित उद्योग स्थापित करना १९१०. श्री मूल चन्द मीणा : श्री अजीत जोगी :

क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

- (क) गत तीन वर्षों के दौरान वन क्षेत्र मैं लकड़ी पर आधारित उद्योग स्थापित करने के लिए सरकार को स्वीकृति प्राप्त करने हेतु प्राप्त किए गए, स्वीकार किए गए तथा अस्वीकार किए गए आवेदन पत्रों का राज्यवार ब्यौरा क्या हैं.
- (ख) इस प्रकार के आवेदन पत्रों के मूल्यांकन के लिए क्या मानदंड अपनाया हैं,
- (ग) क्या निजी वन क्षेत्र में उद्योग स्थापित करने के लिए भी पहले से अनुमोदन प्राप्त करना आवश्यक हैं, और
 - (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं ?

पर्यावरण और वन मंत्री (प्रो. सैफउद्दीन सोज): (क) पिछले तीन वर्ष के दौरान वन (संरक्षण) अधिनियम, 1980 के तहत वन क्षेत्र में काष्ठ पर आधारित उद्योग को स्थापित करने के लिए मंत्रालय में 4 प्रस्ताव प्राप्त हए हैं, जिनके ब्यौरे निम्नलिखित है:-